

(iii) Programme for balance number of families:

—1991-92 ... 200

—1992-93 ... 1728

Bansagar Project

Land Acquisition

(i) Total private land to be acquired .. 32534 hectares

(ii) Land acquired till 1/92 .. 14332 hectares

This is scheduled to be acquired by 1994.

Rehabilitation

(i) Total number of families affected .. 23390

(ii) No. of families who have been provided rehabilitation grant till 1/92... 4873

(iii) No. of families who have been provided with residential plots.... 543

Rehabilitation of the remaining families has to match the land acquisition programme.

Investment in IISCO

*173. SHRI SRIKANTA JENA.
SHRI CHITTA BASU:

Will the Minister of STEEL be pleased to state:

(a) whether the Government have received any proposal for NRIs investment in the Indian Iron and Steel Company Burnpur;

(b) if so, the conditions laid down in this regard;

(c) the reaction of the Government thereto; and

(d) the time by which the deal is likely to be finalised?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) to (d). Government have received communications from the London-based Caparo Group Limited with which Shri Swaraj Paul, an NRI, is associated, evincing interest in participating in IISCO/IISCO Modernisation Project.

SBI Capital Market Limited (SBI-Cap) have been retained by IISCO as professional consultants to fully explore the possibilities of private participation in IISCO. As part of this exercise, SBI-CAP are understood to be in touch, among others, with the Caparo Group

The report from SBI-CAP is expected to be received by IISCO in March, 1992; thereafter, Government will be taking a view on the matter

Privatisation of Domestic Air Services

*174. SHRI MOHAN RAWALE:
SHRI K. PRADHANI:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government propose to privatise domestic air services of the country and some routes of the Air India;

(b) if so, the details thereof and by when these are likely to be operative;

(c) the sectors where the private airlines are likely to be allowed to operate;

(d) whether it would have any adverse